

Financial Bill, 2024

माननीय अध्यक्ष : आइटम नंबर 3, माननीय मंत्री जी।

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to move for leave to introduce a Bill to continue the existing rates of income-tax for the financial year 2024-2025 and to provide for certain relief to taxpayers and to make amendments in certain enactments.

माननीय अध्यक्ष : प्रश्न यह है :

?कि आय-कर की विद्यमान दरों को वित्तीय वर्ष 2024-2025 के लिए जारी रखने के लिए और करदाताओं को कतिपय राहत प्रदान करने तथा कतिपय अधिनियमितियों को संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।?

प्रस्ताव स्वीकृत हुआ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce the Bill.

माननीय अध्यक्ष : वित्त विधेयक, 2024 पुरःस्थापित किया गया ।

माननीय अध्यक्ष : सभा की कार्यवाही शुक्रवार, दिनांक 02 फरवरी, 2024 को प्रातः 11 बजे तक के लिए स्थगित की जाती है।

11.59 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Friday, February 02, 2024/Magha 13, 1945 (Saka).

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